

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1631/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

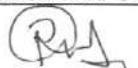
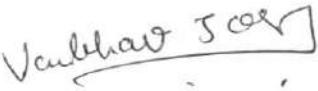
SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: S.N. Plumbing Pvt. Ltd.  
 V/s.

Mercury Property Pvt. Ltd.

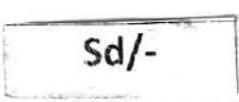
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Royesh Mali Petitioner	Advocate	
	Varulhav Joshi Petitioner	CS	
	Rutuja Patil (Petitioner)	Adv	

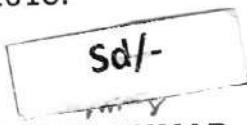
ORDER

CP No.1631/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

 Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

 Sd/-

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)